

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 226
(IB)-398/ND/2023

IN THE MATTER OF:

Ugro Capital Ltd.

...

Applicant/Petitioner

Versus

Amit Jain S/o Ravinder Kumar Jain

...

Respondent

Under Section: 95 (1) of IBC, 2016

Order delivered on 04.12.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant/ : Ms. Nazia Parveen advocate

Financial Creditor

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 17.01.2024.

**Sd/-
(COURT OFFICER)**